

- (a) Annual Report of the National Statistical Commission (NSC), New Delhi, for the year 2023-24.
- (b) Action Taken Report on the recommendations contained in the above-said Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2357/18/25]

Notification of the Ministry of Power

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Power Notification No. JERC-JKL/REG/2024/13., dated the 18th February, 2025, publishing the Joint Electricity Regulatory Commission for UT of J&K and UT of Ladakh (Framework for Resource Adequacy) Regulations, 2024, under Section 179 of the Electricity Act, 2003.

[Placed in Library. See No. L.T. 2467/18/25]

Report and Accounts (2023-24) of NSIC, New Delhi and related papers

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (सुश्री शोभा कारान्दलाजे) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

- (1) A copy each (in English and Hindi) of the following papers, under sub-section 1 (b) of Section 394 of the Companies Act: -
 - (a) Sixty-ninth Annual Report and Accounts of the National Small Industries Corporation Limited (NSIC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2385/18/25]

Report and Accounts (2023-24) of IPE, Visakhapatnam, Andhra Pradesh and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF